

<p style="text-align: center;">Name of the Corporate Debtor: Arambagh Hatcheries Limited Date of commencement of Liquidation: May 01, 2024; List of creditors as on December 31, 2025</p>														
List of operational creditors (Government dues)														
Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	(Amount in ₹)
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in SCC, if applicable						
1	Commissioner Of Commercial Taxes Govt Of West Bengal	GST		2,45,57,432.00	2,45,57,432.00		No	0.156%			0.00			
2	Office of Assistant Commissioner of CGST & CX, Singur Division	GST		5,88,45,345.00	46,25,031.00		No	0.029%			5,42,20,314.00			
3	Employees' State Insurance Corporation	ESIC		4,34,40,098.00	3,90,24,326.00		No	0.248%			44,15,772.00			
4	Employee Provident Fund Organisation (Kolkata)	PF		9,69,96,552.00	3,85,03,302.00		No	0.244%			5,84,93,250.00			
5	Employee Provident Fund Organisation (Durgapur)	PF		11,34,56,331.00	3,39,13,161.00		No	0.215%			7,95,43,170.00			
6	WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED	Ele		4,19,173.45			No	0.000%			4,19,173.45			
7	DIRECTORATE OF COMMERCIAL TAXES - OFFICE OF THE JOINT COMMISSIONER, SERAMPORE CHARGE	GST		3,06,73,620.00			No	0.000%			3,06,73,620.00			
8	Kolkata Municipal Corporation	KMC		13,31,10,807.00	1.00		No	0.000%			13,31,10,806			
<b>Total</b>		-	-	<b>50,14,99,358</b>	<b>14,06,23,253</b>			<b>0.892%</b>	-	-	<b>36,08,76,105</b>	-	-	-